Declaration of Assets and Liabilities

			2020-21	
I,RAG	INI SINGH , sp	in/daughter/wife of	***************************************	
ged30	years, belonging	to GHAZIPUR (UP)	VILL-KODRI, PO-SINGAK	POR
service and pr	esently working as LIBRARY	ASSISTANT BUHAR.	VIDHAN SABHA, SECRET	ARIA
jive herein bel	low the details of the assets (in	mmovable, movable, bank	, PATMA balance, etc.) of	
	ouse and dependants*-			

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Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
(i)	Cash	2500	MIL	Mil	Name	M1L
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI (BVS) 20,000 - PHB (VAR- ANASI) - 6000 -	MIL	NIL	NIZ	MIL
(iii)	Bonds, Debentures and Shares in companies	MIL	NIL	MIL	MIL	MIL
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	N12	NIL	MIZ	NIL	NIC
(v)	Motor Vehicles (details of make, etc.)	MIL	MIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL.	MIL	MIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	MIL	NIL	N12_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ИІТ	HIL	MIL	ЙIГ	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	HIL	MIL	N12	HIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIL	NIZ	MIL	NIL	MIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N12	MIL	MIL	MIL	HIL
(v)	Others (such as	NIL	MIL	MIL	MIL	N12

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

interest in property)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	M12	MIL
	(ii) Loans from financial institutions	MIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	MIL	MIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	MIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ACKNOW: NO 6928531900 21120 FIN: YEAR-2020-21 PAN - JNBPS9954Q	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	MIL	MIL
	(III) Sales Tax [Only in case of proprietary business]	N12	NIL
	(iv) Property Tax	MIL	NIL

C. FGISORIAL DE	acan			
GPF/CPF/PRAN No.	:-	110144066367		
Gender	:-	F (M/F)		
Date of Birth	******	0 1 0 8 1 9 9 0 (DD/MM/YYYY)		
Class/Group	:-	B (A/B/C)		
Cadre	፦	BHAR LEGISLATIVE ASSEMBLY SECRETRIAT PATING		
		B.S.S Bihar Secretariat Service etc.)		
Home District	:-	GHAZIPUR (UP)		

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature Ragini Singh
YIO.	Name of Employee: RAGINI SIMGH
ace: PATNA	Designation: LIBRARY ASSISTANT
ate: 01/02/2021	Department: LIBRARY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.